

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: TAIPACK LIMITED Date of Commencement of Liquidation: 31-08-2020; List of Stakeholders as on Date: 24-05-2021; Name of IP: Mr. Brij Nandan Kalra; Last 5 digit of registration number: 10103

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	7	607600	3	32600				NA
2	Liquidation costs incurred till date	4	142500	4	142500				NA
3	Secured financial creditors	0							NA
4	Unsecured financial creditors	0							NA
5	Operational creditors (Workmen)	0							NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	11537755	1	11537755				NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	0							NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0							NA
Total		12	12287855	8	11712855				